NATIONAL PLYWOOD INDUSTRIES LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Category: List of unsecured financial creditors belonging to any class of creditors ; Date of Commencement of CIRP: August 26, 2019; List of Creditors as on May04, 2022

(Amount in ₹)

S.No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admiited	Nature of claim	Amount covered by gurantee	Whether related party?	% of voting share in CoC					
1														
2														
3														